

SPECIAL BENCH ITEM NO. 110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 42/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

| | |
|----------------------------|---|
| NAME OF THE COMPANY | ALMIGHTY INFRAHEIGHTS PRIVATE LIMITED V/S BHOLA SINGH JAIPRAKASH CONSTRUCTION LTD. |
| UNDER SECTION | 9 IBC |

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Depaish Tangoriya, Adv.

: For the Operational Creditor

Sh. Abhishek Mishra, PCS

: For the Corporate Debtor

ORDER

Ld. Counsel for the Petitioner/Operational Creditor and Ld. Counsel for the Respondent/Corporate Debtor present.

Let the matter be listed on 24th April, 2023 for arguments before the Regular Bench.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*